

IN THE HON'BLE NATIONAL GREEN TRIBUNAL  
48  
PRINCIPAL BENCH, NEW DELHI.

O.A. No. 421/2022

INTHE MATTER OF :-

Ranvir Singh

.....Applicant

Versus

State of Haryana & Ors

.....Respondent

REPLY FROM HARYANA, IRRIGATION & WATER RESOURCES  
DEPARTMENT IN COMPLIANCE OF ORDERS, DATED 11.01.2023.

MOST RESPECTFULLY SHOWETH:-

As per directions issued from Hon'ble National Green Tribunal Principal Bench, New Delhi, submissions from Haryana Irrigation & Water Resources Department is as under for the kind consideration of Hon'ble NGT.


(1) Disposal of C&D waste from Ghaggar plain:

The C&D waste from the Ghaggar plain has been lifted and disposed off with the help of District Administration, HSVP and Municipal Corporation of Panchkula. The pictures of lifting the C&D material from the flood plains has been attached as **Annexure-1**. It is also worthwhile to mention here that lots of construction activities is going on in the vicinity of Ghaggar plain around Sector-25 and Sector-26, Panchkula. The Municipal Commissioner has been intimated to stop the further dumping of C&D material in future on the banks of river Ghaggar by installing CCTV Cameras, issue of notices/ challans and deployment of manpower of watch & ward. The letter written to Commissioner, Municipal Corporation, Panchkula dated 25.01.2023 is attached as **Annexure-2**.

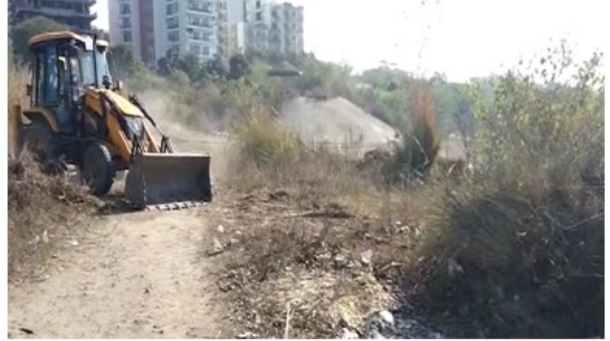
(2) Demarcation and Notification of flood plain zone:

In this regard, Haryana Irrigation & Water Resources Department with the help of Halka Patwaries has surveyed the whole area of the flood plain zone of Ghaggar river in District Panchkula. Requisite Sajra plan has been obtained from Revenue Department and the work of demarcation of flood plain zone is under process in Water Services Sub Division, Panchkula. The process of demarcation on Sajra plan will be done within seven days and the file for the notification of the flood plain zone under Canal & Drainage Act, 1974 will be sent to Govt. subsequently.

It is humbly requested to consider the present reply from Haryana, Irrigation & Water Resources Department in Compliance Of Orders. Dated 11.01.2023.

  
Executive Engineer,  
Water Services Division,  
Sinchai Bhawan, Panchkula.

CONSTRUCTION ACTIVITIES



**BEFORE**

**AFTER**



No. 408-13 /IW-NGT

Dated: 25/01/2023

To


The Municipal Commissioner  
Municipal Corporation  
Panchkula

**Subject:-** Original Application (OA) No. 421/2022 (Ranvir Singh Vs. State of Haryana & Ors.)  
pending before National Green Tribunal at New Delhi.

As per NGT order dated 11.01.2023 wherein it has been decided to lift the C & D waste with the help of District Administration. At present C & D waste will be removed by this department. It is also with to mention here that C & D waste is not obstructing the flow of river. In any case and there is lot s of construction is going on around Sector-25 & 26, Panchkula etc and general public will again drop C & D waste in this area, but in future no such exercise will conducted for removal of any type of waste material within Municipal Area because all activities/development works are being carried out by MC/HSVP Panchkula in river bed of Ghaggar.

It is therefore, requested to make arrangements to stop the dumping of waste material in river Ghaggar by installing CCTV Cameras, issue of notice /Challan and deployment of manpower for watch and ward.

This is for your kind information and necessary action please.

  
Executive Engineer  
Water Services Division  
Sinchai Bhawan, Panchkula

- CC:-**
- 1.) Engineer-In-Chief, Irrigation and Water Resources Department, Panchkula, Haryana for information and necessary action please.
  - 2.) Deputy Commissioner, Panchkula for information and necessary action please.
  - 3.) Chief Engineer, BWS Unit, Irrigation and Water Resources Department, Panchkula, Haryana for information and necessary action please.
  - 4.) Superintending Engineer, SYL Water Services Circle, Ambala for information and necessary action, please.
  - 5.) Sub Divisional Officer, Water Services Sub-Division, Sinchai Bhawan, Panchkula for information and necessary action.